

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA-2625/2018
MA-2925/2018
MA-2924/2018

New Delhi, this the 17th day of July, 2018

Hon'ble Sh. V. Ajay Kumar, Member (J)

Hon'ble Sh. A.K. Bishnoi, Member (A)

1. Ashutosh Gupta, S/o Late Sh. J.P. Gupta, Aged about 36 years, R/o SD-505, Pitam Pura, Delhi, working as work shop Instructor, Group C, Directorate of Training and Technical Education, presently posted at Arya bhatt institute of Technology, New Delhi.
2. Hargovind Singh, S/o Sh. Onkar Singh, Aged about 30 years, R/o Vill-Neemgaon, P.O. Goverdhan Distt. – Mathura (U.P.), working as work shop Instructor, Group C, Directorate of Training and Technical Education, presently posted at Pusa institute of Technology, New Delhi.
3. Irfan Ahmad, S/o Mr. Iqbal Ahmad, Aged about 29 years, R/o J-436 Baljeet Nagar, New Delhi, working as work shop Instructor, Group C, Directorate of Training and Technical Education, presently posted at Pusa institute of Technology, New Delhi.
4. Sandeep Kalonia, S/o Santlal, Aged about 30 years, R/o H. No. -147 V.P.O. Mitraon New Delhi, working as work shop Instructor, Group C, Directorate of Training and Technical Education, presently posted at Kasturba institute of Technology, New Delhi.
5. Manoj Kumar, S/o Sh. Nav Prasad, Aged about 28 Years, R/o N-36/B-26, Lakhi Park, K-Block, Jahangir Puri, Delhi, working as work shop Instructor, Group C, Directorate of Training and Technical Education, presently posted at Guru Nanak Dev institute of Technology, New Delhi.
6. Deepak Pal, S/o SH. Jai Prakash, Aged about 31 years, R/o 1186/3, Shastri Nagar, Meerut, U.P.-250004, working as work shop Instructor, Group C, Directorate of Training and Technical Education, presently posted at Pusa institute of Technology, New Delhi.
7. Deepesh Kandpal, S/o Sh. K.B. Kandpal, Aged about 30 years, R/o SF-1, Plot NO. 17, Sector – 10A, Vasundhara, Ghaziabad U.P.-201012, working as work shop Instructor, Group C, Directorate of Training and Technical Education, presently posted at Arya bhatt institute of Technology, New Delhi.
8. Varun Tyagi, S/o Sh. Satish Tyagi, Aged about 28 Years, R/o Type-2/40 Varun Kunj DJB Staf Qtrs Sec-5 Rohini Delhi, working as work shop

Instructor, Group C, Directorate of Training and Technical Education, presently posted at Arya Bhat institute of Technology, New Delhi.

9. Pradeep Kumar, S/o Sh. Rajender Singh, Aged about 30 years, R/o H. No. 229 – B, Pitampura Vill, Delhi 110034, working as work shop Instructor, Group C, Directorate of Training and Technical Education, presently posted at Arya Bhat institute of Technology, New Delhi.
10. Sanjeev Kumar, S/o Maheshwar Pal, Aged about 35 years, R/o H-64, Gali No. – A-1, Gupta Enclave Vikas Nagar, Uttam Nagar, Delhi 110059, working as work shop Instructor, Group C, Directorate of Training and Technical Education, presently posted at Pusa institute of Technology, New Delhi.
11. Praveen, S/o Ram Mehar Singh, Aged about 30 years, R/o A-8/211. Amar Colony, East Gokalpur, Delhi-110094, working as work shop Instructor, Group C, Directorate of Training and Technical Education, presently posted at Govind Ballabh Pant institute of Technology, New Delhi.
12. Ajeet Kumar Sharma, S/o Vidya Charan Sharma, Aged about 29 years, R/o A-23, 80 Guj Colony, Jeevan Park, Siraspur Delhi 110042, working as work shop Attendant, Group C, Directorate of Training and Technical Education, presently posted at Govind Ballabh pant institute of Technology, New Delhi.
13. Vinay Kumar, S/o Sh. Ashok Kumar, Aged about 30 years, R/o E-84, Street No. – 3, East Vinod Nagar, New Delhi-110091, working as work shop Attendant, Group C, Directorate of Training and Technical Education, presently posted at Govind Ballabh Pant institute of Technology, New Delhi.

...Applicants

(through Sh. Jaideep Singh)

Versus

1. Govt. of NCT of Delhi through Chief Secretary, Delhi Secretariat, I.P. Extension, Delhi
2. Secretary, Directorate of Training and Technical Education, Govt. of NCT of Delhi, Muni Maya Ram Marg, Pitampura, New Delhi – 110088, through its Principal Secretary
3. Delhi Subordinate Services Selection Board, Through its Chairman, Govt. of NCT of Delhi, F-18, Karkardooma, Institutional Area, Delhi-92

... Respondents

ORDER(ORAL)**Hon'ble Sh. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, learned counsel for the applicants, seeks leave of this Tribunal to withdraw the OA with liberty to file a better OA.

2. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid. No costs.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

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